(ii) Initial Pay fixation of Lieutenant Colonel, Colonel and Brigadier equivalents;.

Unstarred Questions

- (iii) Placing of all Lieutenant General / equivalent in Higher Administrative Grade + (HAG+) scale;
- (iv) Grant of Non-Functional upgradation to Defence Services Officers; and
- (v) Common Pay Scales for Junior Commissioned Officers (JCOs) / Other Ranks (ORs).
- (c) The principle of 'One Rank One Pension' has been accepted by the Government. The modalities for its implementation have been discussed with various stakeholders.

Salary cost of girl cadet administrators

- 2550. SHRI DILIP KUMAR TIRKEY: Will the Minister of DEFENCE be pleased to state:
- (a) whether there is any proposal of the State Government of Odisha pending before the Ministry of Defence for reimbursement of the salary cost of the proposed girl cadet administrators; and
- (b) if so, whether the proposal for reimbursement of the salary cost of the girl cadet administrators would be approved by the Ministry of Defence in the current financial year?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) No, Sir.

(b) Does not arise in view of (a) above

National security for countering Chinese intentions

- †2551. SHRI MOTILAL VORA: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government's attention has been drawn towards the statement of the President of China in which he has asked its military to remain poised to win territorial battles;
 - (b) if so, the reaction of Government thereon; and
- (c) the steps Government is taking for the national security keeping in view the intentions of China?

[†]Original notice of the question was received in Hindi.

Written Answers to

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (c) Yes, Sir. Government has seen the relevant report. Government keeps a constant watch on all developments having bearing on India's security and takes appropriate measures to safeguard it.

Inquiry into shooting incidents in J & K

- 2552. SHRI K. RAHMAN KHAN: Will the Minister of DEFENCE be pleased to state:
- (a) the number of incidents of armed forces shooting and killing of innocents civilians which have taken place in Jammu and Kashmir in last three years and the number of civilians killed in such incidents;
- (b) the number of enquiry commissions set up during the last three years to investigate the killing of innocent citizens of J & K; and
 - (c) the number of armed force personnels held guilty and punished?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (c) The information is being collected and will be laid on the Table of the House.

Make in India policy for defence sector

- 2553. SHRI SHANTARAM NAIK: Will the Minister of DEFENCE be pleased to state:
- (a) whether "Make in India" policy would be made applicable to manufacturing in defence sector;
- (b) if so, the items or areas in defence sector where the same would be made applicable;
- (c) whether any proposals from parties in foreign countries have been received after the announcement of "Make in India" policy;
 - (d) if so, the names of the countries and the nature of their proposals;
 - (e) whether these parties have put any conditions; and
- (f) if so, what are those conditions and how and in what time-frame Government proposes to fulfil them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) to (f) "Make in India" policy also covers manufacturing in defence sector. The initiative covers manufacturing of all kinds of defence items/equipments.